

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE**

Vanijya Bhawan, NewDelhi

Dated: 5th August, 2026

Trade Notice No. 15/2026-27

To,

1. All Exporters/Members of Trade & Industry
2. All Export Promotion Councils / Trade and Industry Associations
3. All DGFT Regional Authorities

Subject: Availability of License-wise Voluntary Duty Payment Details for processing of Export Obligation Discharge Certificate (EODC) applications under Advance Authorisation (AA) and Export Promotion Capital Goods (EPCG) Schemes – reg.

To strengthen India's trade facilitation ecosystem and promote ease of doing business through enhanced transparency, reliability, accuracy and paperless processing of trade-related transactions, the Directorate General of Foreign Trade (DGFT) has undertaken an initiative to integrate license-wise voluntary duty payment data received from Customs/ICEGATE with the DGFT online system.

2. The initiative aims to facilitate a seamless, digital and paperless mechanism for processing Export Obligation Discharge Certificate (EODC) applications under the Advance Authorisation (AA) and Export Promotion Capital Goods (EPCG) Schemes. By making authenticated duty payment information electronically available on the DGFT portal, the system seeks to reduce manual intervention, physical receipts, improve data accuracy and ensure uniformity in processing across Regional Authorities thereby enhancing the overall efficiency and transparency of EODC-related procedures.

3. The voluntary duty payment details received from Customs/ICEGATE can be viewed through the following interfaces:

1. **BO Portal (Officer Side)** by the concerned Regional Authorities
 - a. Under Closure file → Payment Details Tab → Voluntary Payment Details
 - b. At DGFT BO Portal → License Room → Bills Repository → Select Bill → Voluntary Payment Details
 2. **Customer Portal (CP) (User Side)**
 - a. At DGFT CP Portal → My Dashboard → Repositories → Bills Repositories → Select Bill → Voluntary Payment Details
 - b. At Closure file → Right before submission → Voluntary Payment Details shown in Print summary
4. Only the voluntary duty payment details reflected on the DGFT Portal (BO/CP) based on data received from Customs/ICEGATE shall be recognized for processing and closure of EODC applications under the AA and EPCG Schemes.

5. Instructions

5.1 For Authorisation Holders:

- a. Authorisation Holders are advised to enter **correct details such as License No, IEC in respective columns of ICEGATE** while making payment under any License.
- b. Authorisation Holders applying for EODC under the AA and EPCG Schemes are advised to verify the voluntary duty payment details, made on or after August 1, 2026, available on the Customer Portal prior to submission of their EODC applications.
- c. In case any discrepancy is observed in the displayed data mentioned at para 5.1(b) above, the same may be brought to the notice of DGFT via support channels defined at para 6 below.

5.2 For Regional Authorities

- a. While processing EODC applications under the AA and EPCG Schemes, the voluntary duty payment details, made on or after August 1, 2026, displayed on the DGFT system through the BO Portal shall be treated as the official record received from Customs/ICEGATE.
- b. Regional Authorities shall rely upon the voluntary duty payment details available on the DGFT portal, for payments made on or after August 1, 2026, for examination and processing of EODC applications.

6. Support Channels

Exporters and stakeholders may contact the DGFT Helpdesk for any issues relating to display of voluntary duty payment details through the following channels:

- a. **Helpdesk Ticket:** Applicants may use the Helpdesk facility to raise a ticket through DGFT Helpdesk Services → Create New Request, selecting "Other" as the category. In cases where the electronic record of a voluntary duty payment made on or after August 1, 2026 is not available in the DGFT system, the applicant may upload a copy of the payment receipt or other proof of payment while raising the ticket.
- b. **Toll-Free Helpline:** Users may contact the DGFT Helpdesk through 1800-572-1550 , 1800-111-550.
- c. **Email Inquiries:** For clarifications or further assistance, please email the Helpdesk at dgftedi@nic.in.

(Ashwani Kumar Ojha)
Deputy Director

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